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SHRI S. K PATIL: This question is regarding railway platforms. He has put the question to you, Sir.

Mr. CHAIRMAN: I am afraid 'No'. Next question.

## चमड़ा ग्रौर खालों की ग्रे द्योगिक सर्कारी समिति लिमिटेड, दिल्ली

\*५१०. श्री विमलकुमार मन्नालालजी चौरिड़िया : क्या उद्योग तथा संभरण मंत्री १७ सितम्बर, १९६४ को राज्य सभा में श्रताराकित प्रश्न संख्या ४२५ के दिये गये उत्तर को देखेंगे श्रीर यह बताने की कृपा करेगे कि :

- (क) सहकारी सिमिति रिजस्ट्रार ने चमड़ा और खालों की श्रौद्योगिक सहकारी सिमिति, दिल्ली की श्राधिक स्थिति के बारे में जो जांच करने के लिये ७ श्रगस्त १९६४ को श्रादेश दिया था उस जांच का क्या परिणाम रहा; श्रौर
- (ख) उक्त समिति को दिये गये कर्ज को वसूल करने के लिये क्या कदम उठाये जा रहे हैं?

†[Hides and Skins Cooperative Industrial Society Ltd., Deliii

- \*510. SHRI V. M. CHORDIA: Will the Minister of Industry and Supply be pleased to refer to the answer given to the Unstarred Question No. 425 in the Rajya Sabha on 17th September, 1964 and state:
- (a) the outcome of the enquiry which was ordered by the Registrar of Cooperative Societies on the 7th August, 1964 into the financial position of the Hides and Skins Industrial Cooperative Society, Delhi; and
- (b) the steps being taken to recover the loan advanced to the society?]

उद्योग तथा संभरण मंत्रालय में भारी इंजीनियरी तथा उद्योग के मंत्री (श्री टी॰ एन॰ सिह): (क) सहकारी समिति रिजस्ट्रार ने चमड़ा और खालों की सहकारी श्री योगिक समिति, दिल्ली की श्राधिक स्थिति के बारे में धारा ४३ के श्रधीन जिस जांच के लिये श्रादेश दिया था वह श्रभी पूरी नहीं हुई है।

(ख) किराये की वसूली के लिए समिति ने ग्रगले महीने २,००० रु० का भूग-तान करने का वादा किया है।

†[THE MINISTER OF HEAVY ENGINEERING AND INDUSTRY IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH): (a) The enquiry under Section 43 ordered by the Registrar, Cooperative Societies, into the financial position of the H des & Skins Cooperative Industrial Society, Delhi, has not yet been completed.

(b) Notices for recovery of rent have been sent to the Society. The Society has promised to pay Rs. 2,000 during the next month.]

श्री विमल हुमार मन्नालालजी चेरिड़ियाः भया श्रीमान यह बतलाएंगे कि समिति में सरकार का कुल कितना लेना बकाया है?

श्री टी॰ एत॰ सिंह: मेरा ख्याल है कि सोसाइटी पर जो रकम ब प्याया है वह १ अप्रैल १६६४ तक ५०७१ रु० ७६ पैसा है। सोसाइटी ने १ अप्रैल १६६४ तक ६०५१ रु० २१ पैसा अदा किये।

श्री विमल हुमार मन्नालालजी चौरड़िया। क्या श्रीमान बतलाएंगे कि जांच के लिये जो श्रिधकारी नियुक्त किये गये वे कब तक रिपोर्ट दे देंगे?

बहुत शीघ्र श्री टी० एन० सिंह : ही वह रिपोर्ट देने वाले हैं।

Oral Answers

SHRI SANTOKH SINGH: May I know, Sir, what was the total loan advanced to this society and what was the capital of the society itself?

SHRI T. N. SINGH: As I find from the figures here, the loan advanced was of the order of Rs. 65,743.

SHRI B. T. KULKARNI: What was the capital?

Mr. CHAIRMAN: Have you any information on that?

SHRI T. N. SINGH: I require notice for that. I am sorry it is not here.

\*511. [Postponed to the 17th December, 1964.]

Passengers who travelled by air CONDITIONED COACH OF DELHI EXPRESS

\*512. SHRI R. P. N. SINHA: Will the Minister of Rankways be pleased to state the number of passengers that travelled by the air conditioned coach of the Delhi Express from (i) Patna to Delhi and (ii) Delhi to Patna, during the period from January to October 1964?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG STNGH): The number of passengers that travelled from-

- (i) Patna Jn. to Delhi-573.
- (ii) Delhi to Patna Jn -382.

SHRI R. P. N. SINHA: In view of the fact that air-conditioned travel between Patna and Delhi seems to be popular, will the Railway Administration consider the advisability of providing an air-conditioned coach on the Assam Express that passes via Patna?

SHRI RAM SUBHAG SINGH: We had examined that matter and al-1071RS-2.

ready written to the hon. Member about that.

\*513. [The questioner (Shri L. N. Das) was absent. For answer, vide col. 3231 infra.]

COAL LOADING LINES IN BOX WAGONS

- \*514. Shri SURJIT SINGH AT-WAL: Will the Minister of STEEL AND MINES be pleased to state:
- (a) whether the Coal Board the Coal Controller have revised the loading lines in box wagons according to the specific gravity of coal loaded, to avoid underloading and over-loading as decided at the meeting of the Minister of Steel, Mines and Heavy Engineering with the Working Committee of the coal industry, held on the 6th February 1964; and
- (b) if not, when the lines are to be revised?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI P. C. SETHI): (a) and (b) Not yet, Sir. There are certain practical difficulties involved in revising the existing loading lines. The matter is being examined further.

UPGRADATION OF SIGNALLERS UNDER NEW DEAL

\*515. | Shri G. K. KAPOOR: † Shri D. THENGARI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that Signallers have been allotted five per grades Rs. 205-280 and cent in an-Rs. 250—380, contrary to the nouncement made under the New Deal 1956; and
  - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY of RAILWAYS (SHRI RAM SUBHAG SINGH): (a) No, Sir.

†The question was actually asked on the floor of the House by Shri G. K. Kapoor.